

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 642 OF 2018 IN**  
**APPEAL NO. 336 OF 2017 &**  
**IA NO. 895 OF 2017 &**  
**IA NOS. 551 & 435 OF 2018**

**Dated:** 28<sup>th</sup> May, 2018

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**In the matter of:**

<b>Uttar Pradesh Power Corporation Limited</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Lanco Anpara Power Limited &amp; Ors.</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Shubham Arya  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Mr. Avijeet Lala  
Ms. Shikha Pandey  
Ms. Astha Sharma  
Mr. Nishant Kumar for R-1  
  
Mr. C.K. Rai for R-2  
  
Mr. Rajiv Srivastava  
Ms. Gargi Srivastava  
Ms. Garima Srivastava for R-3 to R-6

**ORDER**

*(IA No. 642 of 2018 – for early hearing)*

We have heard the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents on IA No. 642 of 2018 for early hearing filed by the first Respondent.

We have gone through the grounds urged in the application carefully. It has been submitted by the learned counsel appearing for the Appellant and the Respondents that the main matter is already listed for hearing on 24.07.2018. It is pertinent to note that there are only 4 working days left before summer vacations. The period of summer vacations of this Tribunal is 02.06.2018 to 02.07.2018.

Keeping these factors into consideration the instant IA, being IA No. 642 of 2018, filed by the first Respondent stands disposed of.

List this matter for hearing on 24.07.2018, as agreed by the learned counsel appearing for the Appellant and the Respondents.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*tpd/vt*